

ITEM NO.29

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 1333/2023

UDAYRAJ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(MR. GAUTAM NARAYAN, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

Date : 03-01-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gautam Narayan, AOR
Mr. Gautam Narayan, Adv.
Ms. Asmita Singh, Adv.
Mr. Harshit Goel, Adv.
Mr. Sujay Jain, Adv.
Mr. K.v. Vibhu Prasad, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR
Ms. Tania Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Trial court records received.

High Court digitized records are still awaited. Let reminder
be issued in this regard.

List again on 19.02.2024.

MAHESH TANAJIRAO PATANKAR
Registrar

pm